

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil secretariat, Srinagar/Jammu

Subject:- Enhancement of Monthly retainership in favour of Standing Counsels .

Government Order No: 2002 -LD(A) of 2017.
Dated : 8 -06 - 2017.

In partial modification of Government Order No. 1754-LD(A) of 2013 dated 16-05-2013, sanction is hereby accorded to the enhancement of monthly retainership in favour of Standing Counsels from the existing rate of Rs. 3000/- per month to Rs. 6000/- per month. This shall have effect from the date of issuance of this order

By order of the Government of Jammu and Kashmir.

Sd/-
Abdul Majid Bhat
Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No: - LD(A)2003/93-SC/M/retainership.

Dated:- 8 -06-2017.

Copy to the:-

1. Learned Advocate General, J&K Srinagar for information.
2. Commr/Secretary to Government, General Administration Department.
3. Director Litigation, Kashmir/Jammu for information.
4. All Head of Departments of Jammu and Kashmir for information and n/a.
5. Standing Counsels of J&K for information.
6. Government order file.
7. File concerned.

Amal Singh
Special Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

Amal Singh
8/6/17